

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 105(ND)/2015
CA NO.

CORAM:

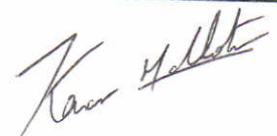
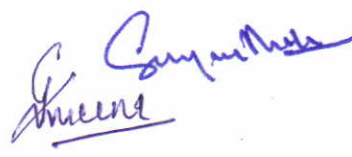
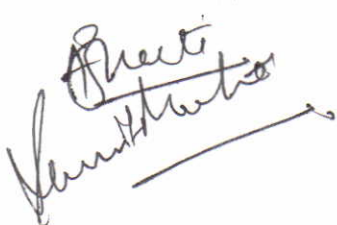
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: Mr. Anil Kumar Batra & Ors.
V/s
M/s. Frontier Home Developers Pvt. Ltd Ors.

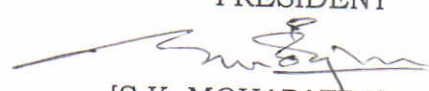
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Karan Malhotra	Adv.	Respondents.	
2.	Mr. SANJAY MISHRA, Adv. Mr. GREETESH MEENA, Adv.		Petitioners	
3) For Respondent No 8, Item				
Item No. 2.	Mr. Sumit Mehra, Adv. Miss Aamhal Dharti Adv Karnesankaralyanur clan Professional.		Petitioner	

ORDER

List with CP No.83(ND)/2015 on 10.11.2016


[CHIEF JUSTICE M.M. KUMAR]
PRESIDENT


[S.K. MOHAPATRA]
MEMBER(T)

20.10.2016
[ravi]